# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 5125 TO BE ANSWERED ON 27<sup>TH</sup> MARCH, 2018

### PDS PORTAL

# 5125. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes the State level PDS portal to be integrated with the National PDS portal to bring more transparency in distribution of the cheaper foodgrains to the right beneficiaries;
- (b) whether the Government also proposes portability of PDS for the beneficiaries to choose the PDS of their choice; and
- (c) if so, the details thereof?

# ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c): Yes madam. A new central sector scheme namely "Integrated Management of Public Distribution System (IM-PDS)" has been approved for implementation during 2018-19 and 2019-20. The key objectives of the scheme are to integrate PDS system/portals of States/UTs with Central System/portals, introduction of National Portability, and de-duplication of ration cards/beneficiary, etc.

The new scheme will bring more transparency and efficiency in distribution of foodgrains as it will improve the mechanism to identify fake/duplicate ration cards and provide the option to PDS beneficiaries to lift their entitled foodgrains from the Fair Price Shops of their choice at the national level. Presently, Andhra Pradesh, Haryana, Delhi has started portability at the State level, whereas, Karnataka, Maharashtra, Chhattisgarh and Telangana have also started portability in the few FPS areas within the State.

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